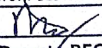


CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
 Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
 FROM 07-01-2019 TO 11-01-2019

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER DISPATCHED</u>
FINAL ORDERS				
1	ST/52380/2016	53505/2018	3/1/2019	9/1/2019
2	C/53153/201	53507/2018	4/1/2019	9/1/2019
3	ST/715/2012	53508/2018	4/1/2019	9/1/2019
4	ST/52307/2016	53510/2018	4/1/2019	9/1/2019
5	ST/52612-5614/204	50005-50007/2019	4/1/2019	9/1/2019
6	ST/52998/2016	50025/2019	10/1/2019	11/1/2019
MISC ORDERS				
1	ST/50258/2017	50932-50933/2018	4/1/2019	9/1/2019
2	ST/55676/2013	50936/2018	8/1/2019	10/1/2019
3	ST/52205/2018	50937/2018	9/1/2019	10/1/2019
4	ST/53699/2018	50004/2019	3/1/2019	9/1/2019
5	ST/53721/2018	50005/2019	3/1/2019	9/1/2019
	ST/53287/208	50006/2019	4/1/2019	9/1/2019
7	ST/53771/2018	50007/2019	4/1/2019	9/1/2019
8	C/56846/2013	50009/2019	9/1/2019	10/1/2019
9	C/54037/2018	50010/2019	9/1/2019	10/1/2019
10	C/53453/2018	50012/2019	11/1/2019	11/1/2019
INTERIM ORDERS				
1	C/55616/2014	1/2019	4/1/2019	9/1/2019
2	ST/6538/2013	101/2018	3/1/2019	7/1/2019

7 Attention: To maintain the transparency in this tribunal all judicial orders are being suo-moto uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

				 Deputy REGISTRAR
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Beere Singh